

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1853
ANSWERED ON:09.03.2010
ILLEGAL CATERING VAN
Gangaram Shri Awale Jaywant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of illegal catering vans being run on land owned by the Municipal Corporation of Delhi (MCD) in the NCT of Delhi;
- (b) if so, the details thereof and the action taken to remove such encroachment on MCD land;
- (c) the total revenue loss to the MCD as a result thereof; and
- (d) the steps taken by the Government to check such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): The Municipal Corporation of Delhi (MCD) has informed that it takes action against unauthorised/unlicensed catering van, whenever noticed, as per law. During the year 2008-2009, 25 vans have been seized/lifted and during the year 2009-2010, 5 vans have been seized/lifted.
- (c): There is no revenue loss, as whenever catering vans are noticed in the area of the MCD, these are lifted and composition charges and removal charges are levied on them.
- (d): The steps taken by the MCD to check running of illegal catering vans in its area include carrying out regular inspections by the field staff, seizure and lifting of unauthorised catering vans, etc.